

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 40
VL(IB)-03(PB)/2023

IN THE MATTER OF:

India SME Technology Services Limited	...	Applicant/Petitioner
Vs		
ROC	...	Respondent

Order under Section 59 of the Insolvency & Bankruptcy Code, 2016.

Order delivered on 09.07.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Petitioner	:	Mr. Nitin Dahiya, Mr. Sushant Kumar, Adv.
For ROC	:	Mr. Aakash Sharma, Adv.

ORDER

Ld. Counsel for the applicant undertakes to file an affidavit in response to the observation of the ROC.

At the request, list the matter **on 12.08.2024.**

-sd-

(RAMALINGAM SUDHAKAR)
PRESIDENT

-sd-

(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)